## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 76/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Lokeesh Tiwayi VIS DOC 8 OHA

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

**Signature** 

1. 11 Many Dhuniya

2. Vibin Kushwaha Advocate Respondent

## CP No. 76/2016

The petitioner counsel request for an adjournment on such reason that the senior advocate is pre-occupied in the High Court.

Hence, the time is granted.

The matter be listed on 6<sup>th</sup> November 2017.

Date: 12/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)

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